

**Central Administrative Tribunal  
Principal Bench**

**CP No.286/2018  
OA No.4314/2017**

New Delhi, this the 29<sup>th</sup> day of October, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Ms. Aradhana Johri, Member (A)**

Rakesh Kumar Gupta (VH)  
Emp. ID 19900636,  
Vice Principal under suspension  
S/o Late Kanhaiya Lal Gupta,  
Aged 53 years old  
R/o 30/LG-1, Teachers Apartment,  
Block-A, Dilshad Colony,  
Delhi 110 095. .... Applicant.

(None is present)

Versus

Smt. Archana Vishwadeep  
(DDE N-E GNCT Delhi on CDC),  
O/o The DDE N-E, GNCT Delhi  
RPVB, B-Block,  
Yamuna Vihar,  
Delhi 110 053. .. Respondent.

**: O R D E R (ORAL) :**

**Justice L. Narasimha Reddy, Chairman:**

The contempt petition was listed on 26.10.2018. Since there was no representation for the applicant, it was directed to be listed today for dismissal.

2. Today also, there is no representation for the applicant. Therefore, the contempt petition is dismissed in default.

**(Aradhana Johri)  
Member (A)**

**(Justice L. Narasimha Reddy)  
Chairman**

/pj/